CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

M.A. No.310/00022/2020 in O.A.No.310/001297/2019

Dated the Monday, 24th day of February, 2020

PRESENT Hon'ble Mr.P. Madhavan, Judicial Member Hon'ble Mr.T. Jacob, Administrative Member

- The Secretary,
 Ministry of Railways,
 Railway Board,
 Rail Bhavan, New Delhi;
- The General Manager,
 Southern Railway,
 Park Town, Chennai-600 003;
- 3. The Divisional Railway Manager, Chennai Division, Personnel Branch, Park Town, Chennai-600 003;
- 4. The Principal Chief Personnel Officer, Southern Railway, Chennai Division, Personnel Branch, Park Town, Chennai-600 003.

...Applicants/Respondents

(By Advocate : Mr. K. Vijayaraghavan)

Vs.

 Y. Glady Wiselight, D/o. Y. Yesunesan, Chief Nursing Superintendent (Emp. No.15208125263) Southern Railway Head Quarters Hospital, Perambur, Chennai-600 023 Having residential address at: No.193, 15th Street, T.V.K. Nagar, Chennai-600 062;

2. B.V. Pushpalatha,

W/o. B.V. Venkataramana,

D/o. Mohanaragiah K

Chief Nursing Superintendent (Emp. No.15208020619)

Southern Railway Head Quarters Hospital,

Perambur, Chennai-600 023

Having residential address at:

No.14, Somasundaram, 4th Street, Ayanavaram,

Chennai-600 023.

3. B. Sivakami,

W/o. C. Vellaikannu,

Chief Nursing Superintendent (Emp. No.15208021041)

Southern Railway Head Quarters Hospital,

Perambur, Chennai-600 023

Having residential address at:

No.13/2, Agatheeswarar Koil Street, Deepam Illam,

Villivakkam, Chennai-600 049;

4. A. Shamshad Bi,

W/o. H.M. Showkath Ali,

Chief Nursing Superintendent (Emp. No.15208021600)

Southern Railway Head Quarters Hospital,

Perambur, Chennai-600 023

Having residential address at:

No.247D, Brock Road, Railway Quarters,

Ayanavaram, Chennai-600 023;

5. Lalitha Rodgers,

W/o. John Rodgers,

Chief Nursing Superintendent (Emp. No.15208021624)

Southern Railway Head Quarters Hospital,

Perambur, Chennai-600 023

Having residential address at:

PWQ 363/H Railway Quarters, Samson Road,

Ayanavaram, Chennai-600 023;

6. Vasantha Kumari Sadhasivam,

D/o. N. Muthu,

Chief Nursing Superintendent (Emp. No.15208023190)

Southern Railway Head Quarters Hospital,

Perambur, Chennai-600 023

Having residential address at:

No.13/3/1, Vasantha Garden 1st Lane,

Ayanavaram, Chennai-600 023;

.....Respondents

(By Advocate: Mr. G. Thiyagarajan)

3 of 3

ORAL ORDER

(Order: Pronounced by Hon'ble Mr.P. Madhavan, Member(J))

MA has been filed seeking the following relief:-

"to modify its order dated 26.09.2019 by directing the

Respondents/Applicants to submit representations in their

individual names and to pass such and further orders which

deem fit and proper in the facts and circumstances of the

case and thus render justice."

2. Learned counsel for the respondents/Applicants submit that applicants

are ready to file individual representations within a time frame stipulated by

the Tribunal.

3. In view of the above, respondents/applicants in OA No.1297/2019 are

directed to submit individual representations within a period of two weeks from

today and upon reciept of the same, respondents in the OA are directed to

consider and dispose them of by passing a reasoned and speaking order within

a period of three months from the date of receipt of copy of the individual

representations.

4. MA is accordingly disposoed of with the above direction

(T. JACOB)
MEMBER(A)

(P.MADHAVAN) MEMBER(J)

24.02.2020

asvs